NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/578/ (IB)/2017

NAME OF THE PETITIONER(S)

: VINCOT AGENCIES

NAME OF THE RESPONDENT(S)

: SRI RAMAJAYAM SPIN TEX PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. A. INBAVADIVU COUNT FOR RESPONDED

2 for A. Sivaji (S-JeevithaRamani) commel for petitioner
representations

ORDER

Counsel for petitioner present. Counsel for respondent present. He filed counter and furnished a copy of the same to the other side. Time extended at request of both counsel for making submissions. Put up on 25.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc